

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :02/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

115PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- 11.05 A.M.

1	SEBI Appeal	58/2021	Jaiprakash Kabra Vs. SEBI	Pritesh Burad Associates Vidhii Partners
	Sub Matter		Misc. Application/0000023/2021	
A/W	SEBI Appeal	61/2021	Pradip Mundhra Vs. SEBI	Pritesh Burad Associates Vidhii Partners
	Sub Matter		Misc. Application/0000025/2021	
A/W	SEBI Appeal	62/2021	Pradip Mundhra Vs. SEBI	Pritesh Burad Associates Vidhii Partners
	Sub Matter		Misc. Application/0000028/2021	
	Sub Matter		Misc. Application/0000064/2021	
A/W	SEBI Appeal	146/2021	Gopaldas Maheshwari Vs. SEBI	Pritesh Burad Associates Vidhii Partners
	Sub Matter		Misc. Application/0000053/2021	
A/W	SEBI Appeal	148/2021	Sanjay Taparia Vs. SEBI	Pritesh Burad Associates Vidhii Partners
	Sub Matter		Misc. Application/0000039/2021	
A/W	SEBI Appeal	149/2021	Sanjay Taparia Vs. SEBI	Pritesh Burad Associates Vidhii Partners
	Sub Matter		Misc. Application/0000041/2021	
	Sub Matter		Misc. Application/0000042/2021	
A/W	SEBI Appeal	150/2021	Rajesh Jhunjunwala Vs. SEBI	Pritesh Burad Associates Vidhii Partners
	Sub Matter		Misc. Application/0000043/2021	

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<u>495-ADM-COURTCODE-APPLICATIONREJECTION-AT-11.07 AM</u>				
2	IRDA-MISCAPPLICATION	10/2021	DEALMONEY INSURANCE BROKING PRIVATE LIMITED-Delay Vs. IRDA	Aagam Doshi and Co
(Main Matter Number :IRDA Appeal/0000008/2021)				
	IRDA Appeal	8/2021	DEALMONEY INSURANCE BROKING PRIVATE LIMITED Vs. IRDA	Aagam Doshi and Co
Sub Matter :		IRDA-MISAPPLICATION/0000010/2021		
<u>496-ADMISSION-COURTCODE-RECOVERYKASSA-AT-11.10 AM</u>				
3	SEBI Appeal	16/2021	MR. ASHOK KUMAR Vs. RECOVERY OFFICER, SEBI AND ANR.	Yasmin Bhansali and Co.
<u>497-ADM-COURTCODE-SOLIDCARDBIDERECOVERY-AT11.15 AM</u>				
4	Misc. Application	968/2021	DILIP S. SHAH-Delay Vs. SEBI	Corporate Attorneys
(Main Matter Number :SEBI Appeal/0000557/2021)				
	SEBI Appeal	557/2021	DILIP S. SHAH Vs. SEBI	Corporate Attorneys
Sub Matter :		Misc. Application/0000968/2021		
<u>498-ADM-COURTCODE-ILLIQUIDSTOCKOPTIONS-AT-11.20 AM</u>				
5	SEBI Appeal	558/2021	MURUGAN KARTHIK MEIYAPPAN Vs. SEBI	Mr.R.VISWANATHAN CHARTERED ACCOUNTANT

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<u>272-ADMDISPOSAL-COURTCODE-CUPIDPFUTP-AT-11.25 A.M.</u>				
6	SEBI Appeal	375/2019	Ashlesh Gunavantibhai Shah Vs. SEBI	Rinku Valanju, Adv i/b R.V. Legal Chirag Bhavsar,Adv. i/b MDP and Partners
A/W	SEBI Appeal	377/2019	Paresh Ramjibhai Chauhan Vs. SEBI	Rushin Kapadia, Adv i/b R.V. Legal Chirag Bhavsar,Adv. i/b MDP and Partners
A/W	SEBI Appeal	378/2019	Vipul Virendrabhai Patel Vs. SEBI	Rinku Valanju, Adv i/b R.V. Legal Chirag Bhavsar,Adv. i/b MDP and Partners
A/W	SEBI Appeal	415/2019	Jayshriben Maniyar Vs. SEBI	Rinku Valanju, Adv i/b R. V. Legal, Advocates Chirag Bhavsar,Adv. i/b MDP and Partners
A/W	SEBI Appeal	47/2020	Piyush Batukbhai Dave Vs. SEBI	Rinku Valanju, Adv i/b R.V. Legal Chirag Bhavsar,Adv. i/b MDP and Partners
<u>264-ADMDISPOSAL-COURTCODE-NEWHIGHPRICE-AT-11.35A.M</u>				
7	Misc. Application	419/2020	Rajesh Agarwal Vs. SEBI	Ajay Law Associates ELP
(Main Matter Number :SEBI Appeal/0000427/2020)				
	SEBI Appeal	427/2020	RAJESH AGARWAL Vs. SEBI	Mr. AJAY K.J.PANICKER Advocate Adv. Abhiraj Arora
Sub Matter :		Misc. Application/0000419/2020		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>158- DISPOSAL-COURTCODE- EXITCIRCULARS-AT-11.45A.M</u>				
8	Misc. Application	193/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners The Law Point
(Main Matter Number :SEBI Appeal/0000144/2021)				
	Misc. Application	194/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners The Law Point
(Main Matter Number :SEBI Appeal/0000144/2021)				
A/W	SEBI Appeal	144/2021	Schneider Electric President Systems Ltd. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate Mr. Somasekhar Sundaresan, Advocate
Sub Matter :		Misc. Application/0000193/2021		
Sub Matter :		Misc. Application/0000194/2021		
<u>499-ADMISSION-COURTCODE-PRICEMANIPULATION-11.55 AM</u>				
9	SEBI Appeal	426/2021 (/0000)	SURYAPRATAP GUPTA HUF Vs. SEBI	Mr.Yashvi Panchal Advocate
10	Misc. Application	930/2021	GLOBAL ENTERPRISE-Delay Vs. SEBI	Advocate Himanshu Agarwal
(Main Matter Number :SEBI Appeal/0000573/2021)				
11	Misc. Application	941/2021	SHAKIRA SHAIKH-Delay Vs. SEBI	Advocate Himanshu Agarwal
(Main Matter Number :SEBI Appeal/0000574/2021)				
	SEBI Appeal	574/2021	SHAKIRA SHAIKH Vs. SEBI	Advocate Himanshu Agarwal
Sub Matter :		Misc. Application/0000941/2021		

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Sr No. Case Type	Case No.	Name of Parties	Name of Advocates
SEBI Appeal	573/2021	GLOBAL ENTERPRISE Vs. SEBI	Advocate Himanshu Agarwal
Sub Matter :	Misc. Application/0000930/2021		

ADM DISPOSAL-COURTCODE-NONCOMPLIANCE-AT 12 NOON

12 SEBI Appeal	472/2021	AVANCE TECHNOLOGIES LTD Vs. BSEIL AND ANR	Prakash Shah and Associates
Sub Matter :Disposed of	Misc. Application/0000702/2021		The Law Point-Res. No.1-BSEL ELP- RES. NO.2-SEBI

303-PART HEARD- COURTCODE-SAHARA-AT-12.05 PM

13 SEBI Appeal	250/2019	Sahara India Commercial Corporation Limited SICCL Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Markand Gandhi and Co. R.Dada,K.Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter :	Misc. Application/0000440/2019		
A/W SEBI Appeal	251/2019	Shri Subrata Roy Sahara and Ors. Vs. SEBI	Somasekhar S. Adv. i/b Markand Gandhi and Co. R.Dada,K.Setalvad,Sr. Adv. i/b K.Ashar and Co.
A/W SEBI Appeal	252/2019	Mr. I. Ahmad and Others Vs. SEBI	Neeta Jain,Adv. i/b D. V. Dubey, Advocate R.Dada,K.Setalvad,Sr. Adv. i/b K.Ashar and Co.
Misc. Application	440/2019	SAHARA INDIA COMMERCIAL CORPORATION LTD. AND ANR.-STAY APPLICATION Vs. SEBI	Markand Gandhi AND CO. K. ASHAR AND CO
(Main Matter Number :SEBI Appeal/0000250/2019)			